

(c) action taken for finalisation of recruitment rules in each case separately and the progress achieved so far and the steps proposed to have the recruitment rules finalised;

(d) whether for Class I services, technical or others' the representation of SC & ST candidates is not to their proportion under rules and if so, department-wise break-up of SC/ST candidates in proportion to the total number; and

(e) steps taken/proposed to ensure representation as per quota fixed by the Government to Class I posts?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Milk from Rajasthan for D.M.S. and Mother Dairy

9022. CH. HARI RAM MAKKASAR GODARA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the quantity of milk brought everyday from Rajasthan to be used by Delhi Milk Scheme and Mother Dairy;

(b) the price paid per litre and also the method of collection of milk from small villages and far-flung areas;

(c) whether some suitable arrangements are proposed to be made for collection of milk on still larger scale when the DMS is changed into a Corporation by adding some store-houses or otherwise by erecting chilling plants; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Daily procurement of milk from

Rajasthan by Delhi Milk Scheme and Mother Dairy varies during flush, lean and transitory seasons and on an average about 65,000 litres of milk (both cow milk and mixed up milk) is procured by Delhi Milk Scheme from Rajasthan State Dairy Development Corporation and 61,000 litres of cow milk and 17,000 litres of buffalo milk is procured by Mother Dairy from Rajasthan State Dairy Development Corporation.

(b) The price paid per litre for various grades of milk during various periods is given in the statement attached. The milk is procured from Rajasthan State Dairy Development Corporation and the Corporation in turn procures the same from a chain of collection centres and chilling stations.

(c) and (d). As a policy measure D.M.S. will be gradually withdrawing departmental procurement and will be procuring milk from the cooperative federations of nearby States, instead of running their own store-houses for chilling plants. In addition, the feeder balancing dairies established in the States of Rajasthan, Haryana and Punjab under Operation Flood I/ World Bank aided programmes will be supplying milk to D.M.S. through the Corporations. Under Operation Flood II, a National Milk Grid is envisaged to facilitate even long distance transportation of milk to metropolitan cities and towns having population of more than one lakh which will be the chief markets for milk.

Statement

Milk Price paid by DMS/Mother Dairy for the Milk received from Rajasthan

Period	Price of milk (Rs per Kg)	Estimated Addition (Rs per Kg)	Total cost (Rs per Kg)
	Delhi Milk Scheme/Mother Dairy Mixed Milk	transportation charges (Rs per kg)	
(6.5% Fat and 9% SNF)			
1. MILK PERIOD (April May June and July, 1979)	2.40	0.07	2.47
TRANSISTORY PERIOD (August September October & March 1979)	2.20	0.07	2.27
WINTER PERIOD (November, December and February 1979)	2.10	0.07	2.17
Cow Milk (4% Fat and 8.4% SNF)			
1. February to April 1979	1.75	plus actual transportation charges	
2. May to December 1979	1.90	ex-Delhi Milk Scheme Mother Dairy	

Method of Procurement

Milk from DMS/Mother Dairy is being procured by Rajasthan State Milk Development Corporation through its chain of Collection Centres and Chilling Stations in an Area Pattern Co-operative Societies.

Inter-State River Water Disputes Pending Decision

9023 SHRI C K CHANDRAPPAN Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) how many inter-state river water disputes are still pending decision since how long and at what stage the discussion of each of these is now,

(b) how many projects submitted by various State Governments are pending before the Centre for permission due to the inter-state river water dispute, their names and details, and

(c) what are the steps Government contemplate to settle these problems as early as possible?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA) (a) to (c) The main pending disputes relate to the use and development of waters of the Narmada, Godavari, Cauvery and Yamuna basins. 39 major and medium projects are pending clearance before the Centre due to inter-State aspects. Their details are given in the enclosed statement.

The disputes relating to Narmada and Godavari waters are being adjudicated upon by the Tribunals set up under the Inter-State Water Disputes Act, 1956. The Narmada Water Disputes Tribunal submitted its report setting out the facts as found by it and giving its decision on the matters referred to it, to the Central Govern-